THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/422

Dated Shillong, the 16th February, 2023

It is hereby notified to all concerned that, on account of non-availability of Hon'ble Mr. Justice H.S. Thangkhiew on **February 17, 2023**, all cases fixed before Court No.2 on the said date shall stand adjourned and will be listed in due course except for urgent matters, which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh in Court No.3.

Further, on February 20, 2023, the Single Bench of Hon'ble Mr. Justice H.S. Thangkhiew will sit at 3.00 P.M. and will take up only motions, orders and urgent matters, if any. Other matters fixed before the said Single Bench on that day shall stand adjourned and will be listed in due course.

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 16th February, 2023

Memo NO.HCM.HI/166/2019-Judl./Part-1/422-A Copy to: -

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind kind information of the Registrar General.
- 5. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information of the Advocate General.
- 6. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.

7. The President/ Secretary, High Court Bar Association, Shillong for kind information.

8 The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.

- 9. All Court Masters concerned for information and necessary action.
- 10. Notice Board.
- 11. Office File.

JOINT REGISTRAR (LISTING)

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